

the areas with a concentration of *P. falciparum* mosquitoes. We have complete information about it. It is not that we cannot differentiate between different types of mosquitoes

SHRI V. TULSIRAM: Sir, the mosquitoes are very big.

SHRI P.V. NARASIMHA RAO: Mr Speaker, Sir, I want to inform the hon. Member that the size of the mosquitoes has nothing to do with malaria. The biggest one can be non-malarial and the smallest one can be malarial. It does not depend on the size

SHRI V TULSIRAM: Mr. Speaker, Sir, the mosquitoes give us music. I am very troubled.

MR. SPEAKER: Shri Tulsiramji, what will you do with this information?

[English]

SHRI P.V. NARASIMHA RAO: There is one point which I really want to make. It is a fact that incidents of both Malaria and Filariasis have very much increased in the urban areas during the last two decades. This has been tested. This has been verified. So, it will fall to the lot of the Municipal authorities in these areas to take much more stringent measures which really is not happening to the extent we want. Some special attention would have to be paid to this. In most of the rural areas, I have found that the Filariasis have been eradicated. The incidence has come dramatically down. The incidents of Malaria have come dramatically down. But, to that extent, it has increased in the cities. We have to look to the authorities concerned for that.

Shifting of South Eastern Railway Headquarters from Calcutta to Orissa

*862 SHRI LAKSHMAN MALLICK: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government of Orissa

has approached Union Government for shifting of South-Eastern Railway Headquarters from Calcutta to somewhere in the State of Orissa, and

(b) if so, the reaction of Union Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No such request has been received recently

(b) On account of severe financial constraints, likely dislocation to a large number of staff and on administrative grounds, no such proposal is under consideration

SHRI LAKSHMAN MALLICK: Sir, A substantial portion of the South Eastern Railway is in Orissa. A major portion of the earnings of South Eastern Railway comes from Orissa, and this State is exclusively served by South Eastern Railway. The claim and the issue of shifting the headquarters of the South Eastern Railway, from Calcutta to Orissa, has been pending for the last two decades, and this is causing great dissatisfaction among the people of the State. The Railway Board has also so far completely ignored the legitimate claim of the people of Orissa.

Sir, you know that our Orissa is amongst the richest States in forest, agricultural and mineral wealth - most of which is found in backward areas, predominantly populated by the tribal and weaker sections of the people. There is also the required infrastructure for Railway communication facilities. These can be controlled and coordinated if the headquarters of the South Eastern Railway is located inside the State of Orissa.

Recently, the Orissa Assembly had also passed a unanimous resolution regarding the shifting of the headquarters of the South Eastern Railway from Calcutta to Orissa. The State Government of Orissa has also written about this, and requested Government of India to shift the headquarter-

ters. May I know whether any such request has been received by Central Government, and whether the Central Government is aware of the unanimous resolution passed by the State Assembly recently? What is the reaction of the Government?

SHRI MADHAVRAO SCINDIA: According to certain reports in the Press, the Orissa Assembly did pass a Motion to this effect on the 4th of April 1987. However, no formal communication has been received.

As far as our reaction is concerned, I have already answered that in the main body of my reply.

SHRI LAKSHMAN MALLICK: Recently in April, the Assembly in Orissa has passed a resolution unanimously; and Government might be aware now of this fact, and also that the Government of Orissa has requested for the shifting of the headquarters from Calcutta to Orissa, especially to Bhubaneswar. May I also know whether the information that the Orissa Assembly recently has passed a unanimous resolution to this effect, is with the Government?

SHRI MADHAVRAO SCINDIA: We have the information from Press reports, viz. that this resolution has been passed. State-wise area covered by Railways is not a determining factor in locating the zonal headquarters. There are historical and operational reasons that go into determining this. Just by way of information, I would also like to point out that out of the 89.4 million tonnes loaded on the South Eastern Railway, Khurda Road which is the only division which is located in Orissa, loaded - i.e. out of 89.4 million tonnes - only 3.3 million tonnes.

SHRI BRAJAMOHAN MOHANTY: This is the tragedy of history, that we are agitating here for the location of the South Eastern Railway's headquarters in Orissa. As a matter of fact, a portion of the State was under the rule of the ancestors of the Railway Minister. Moreover, Orissa resisted the Britishers till 1803, and that is why the British did not show a sympathetic attitude

towards Orissa; and hence the Railway headquarters was not originally located there. Mr Scindia is now in office as Railway Minister. We thought he would reverse the injustice done to Orissa. But unfortunately, he is not doing justice to our cause. Will he assure us that whenever there is any expansion or any new section of the headquarters to be opened, he will consider the location of it in Orissa?

SHRI MADHAVRAO SCINDIA: This is an academic question. There is no such proposal before us at present.

Flood Lighting of Selected Monuments in Madhya Pradesh

*863. **SHRI KRISHNA SINGH:** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a proposal for flood lighting of the selected archaeological monuments in Madhya Pradesh is under consideration of Government;

(b) if so, the details of the proposal received from the State Government in this regard; and

(c) the steps taken to implement the proposal?

[Translation]

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI-MATI KRISHNA SAH): (a) to (c) The proposal of the Government of Madhya Pradesh in respect of the Centrally protected monument namely, Birsingh Palace at Datia (Madhya Pradesh), has been agreed to for flood lighting from exterior. No other proposal for flood lighting of Madhya Pradesh is pending for decision.

SHRI KRISHNA SINGH: Mr Speaker, Sir, first, I want to thank the hon. Minister for the approval of this project, but along